

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA (CAA) No. 34/NCLT/AHM/2017**

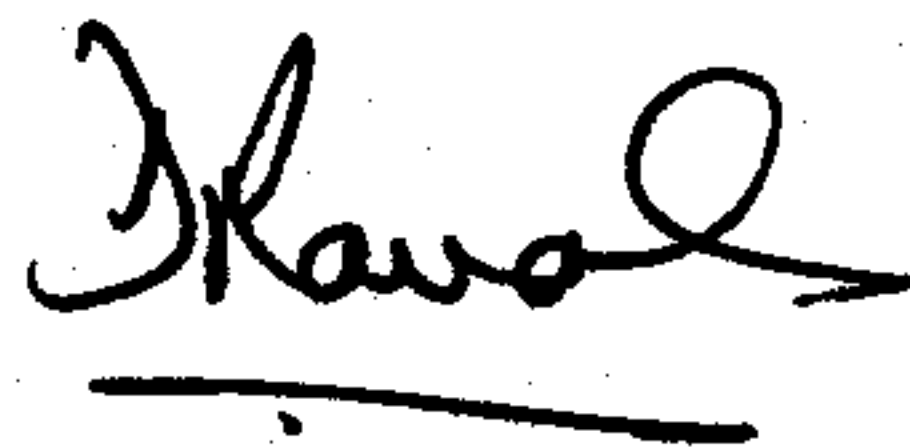
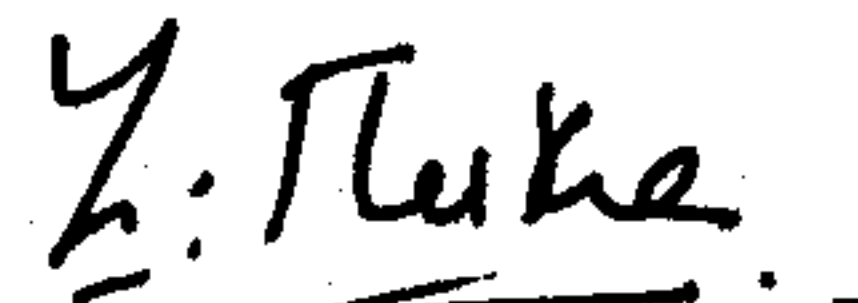
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company:                      Welspun Energy Pvt. Ltd.  
    WS Alloy Holding Pvt. Ltd.  
    Welspun Steel Ltd. (Joint Application)

Section of the Companies Act:              Section 230-232 of the Companies Act, 2013

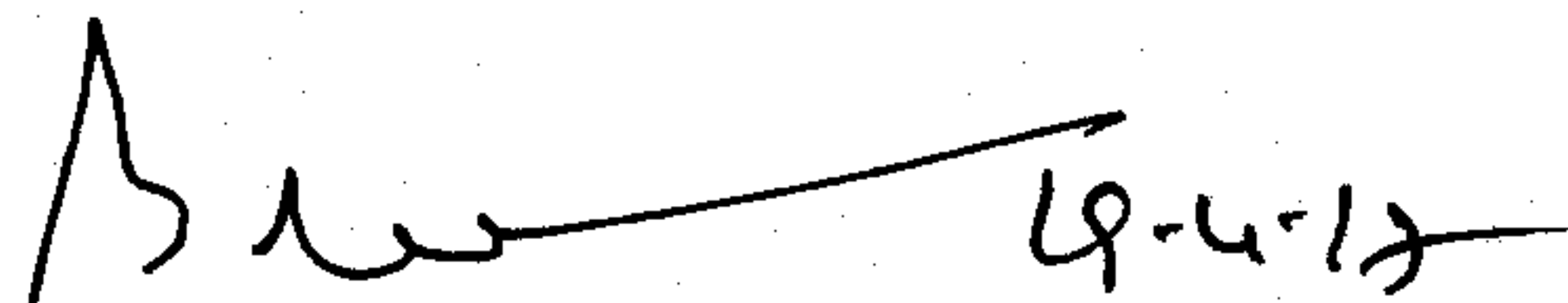
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHARMISHTA RAVAL	ADVOCATE	APPLICANT	
2.	YUVRAJ THAKORE	ADVOCATE	APPLICANT	

**ORDER**

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicants.

At request of Learned Counsel for Applicants.

List the matter on 21.04.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 19<sup>th</sup> day of April, 2017.